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NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

TP No. 126/397-398/NCLT/AHM/2016 (New)
CP No. 45/397-398/CLB/MB/2016 (Old)

Coram: **Present: Hon'ble Mr. BIKKI RAVEENDRA BABU**
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.02.2017

Name of the Company: Nitin Sisodia
V/s.
Sohum Innovation Labs India Pvt. Ltd.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.				
2.				

ORDER

None present for Petitioner inspite of notice and inspite of posting as a last chance.

Petition is dismissed for default, before admission. No costs.

14.2.17

BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 14th day of February, 2017.